

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
IB-166/ND/2024

IN THE MATTER OF:

Richfield Packaging Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Almighty Advertising Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gautam Badani

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Affidavit of service is on record. There is no appearance on behalf of the Corporate Debtor despite the service of notice. In the wake, the proceedings qua CD are set ex parte.

List for hearing on 16.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)